

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1691
(To be answered on the 1st August 2024)**

FLYING TRAINING ORGANISATION IN JHARKHAND

1691. SHRI VIJAY KUMAR HANSDAK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government/DGCA proposes to establish the Flying Training Organisation and Gliding Training Organisation in the State of Jharkhand;**
(b) if so, the details thereof along with the action taken for approval of FTO/GTO establishment thereof;
(c) if not, the reasons for delay therefor and the time by which such approval is likely to be given; and
(d) whether the Government has fixed the accountability of person responsible for the delay and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d) Directorate General of Civil Aviation (DGCA) approves Flying Training Organisations (FTOs) as per laid down rules and regulations, following a five-phase certification process. On the basis of these regulations, the interested organization/individual applies to DGCA for setting up of a new FTO.

DGCA has received an application in April 2023 from Jharkhand Flying Institute for setting up of a new FTO and the FTO is currently under Phase-3 of certification process.
